



NOTIFICATION No. 119 / 2016

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Thiru P.Murugan, District Judge, now functioning as Sessions Judge, Sessions Court for Exclusive trial of Bomb Blast Cases, Chennai @ Poonamallee, is transferred and posted as Principal District Judge, Erode, in the existing vacancy.

Thiru K.Rajasekar, District Judge, now functioning as Presiding Officer, Industrial Tribunal, Chennai, is transferred and posted as Principal District Judge, Tirunelveli vice Thiru M.Nazir Ahamed, transferred.

Thiru M.Nazir Ahamed, Principal District Judge, Tirunelveli, is transferred and posted as Principal District Judge, Madurai, in the existing vacancy.

Thiru K.Subramanian, Judge, Family Court, Vellore, is transferred and posted as Chairman, Permanent Lok Adalat, Tiruchirappalli, vice Tmt.S.Meenakumari, transferred.

Tmt. S.Meenakumari, Chairman, Permanent Lok Adalat, Tiruchirappalli, is transferred and posted as III Additional District Judge, Tiruchirappalli, vice Thiru N.Logeshwaran, transferred.

Thiru. N.Logeshwaran, III Additional District Judge, Tiruchirappalli, is transferred and posted as II Additional District Judge, Tiruchirappalli in the existing vacancy.

The Government in G.O.(Ms).No.964, Home (Courts-II) Department, dated 28.12.2015 have issued orders sanctioning the Constitution of 10 Additional District Courts (Fast Track Court) in the cadre of District Judge one each at Theni, Paramakudi, Arani, Nagercoil, Villupuram, Palani, Mettur, Kumbakonam, Vellore and Kancheepuram :

Tmt. V.R.Latha, Additional District Judge, Dharmapuri is transferred and posted as Additional District Judge (Fast Track Court), Vellore in Vellore District in the said newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 06.09.2016.**

  
**REGISTRAR GENERAL**

**To**

1. The Officers concerned.
2. The Offices of the Officers of concerned.
3. The Principal District Judge, Erode / Madurai.
4. The II Additional District Judge, Tiruchirappalli.
5. The Principal Judge, City Civil Court, Chennai.
6. The Principal District Judge, Vellore / Tiruchirappalli / Dharmapuri.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
8. The Pay and Accounts Officer, High Court, Madras.
9. The Pay and Accounts Officer, Madurai.
10. The Treasury Officer, Erode / Tiruchirappalli / Vellore.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.

6. The Registrar (Vigilance), High Court, Madras (12 copies)
7. The Registrar (IT-cum-Statistics), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
17. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
18. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
19. The Chief Accounts Officer, High Court, Madras.
20. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
21. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
22. The Technical Director, NIC, High Court, Madras.
23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
24. The Record Keeper, A.D. Records, High Court, Madras.

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